

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-14-2020

MR. HAZRAT ALI SHEIKH @ ANWAR
SHEIKH

.... Applicant

Versus

STATE OF GOA AND OTHERS.

.... Respondents.

Shri Preetam Talaulikar, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for Respondents
no. 1 and 2.

Coram : NUTAN D. SARDESSAI, J.

Date : 26th June, 2020

P.C.:

Issue notice to the respondents returnable on
03.07.2020. Shri Pravin Faldessai, learned Additional Public
Prosecutor waives service on behalf of respondents no. 1 and 2.

2. Applicant to give copies to the learned Additional
Public Prosecutor during the course of the day.

Nutan D. Sardessai, J.